

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 5964 – A

Dated, Calcutta, the 12th September, 2018

From : Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To :

- 1) The District Judge of all Districts including Andaman & Nicobar Islands**
- 2) The Chief Judge, City Civil Court, Calcutta**
- 3) The Chief Judge, City Sessions Court, Calcutta**
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5) The Secretary, Judicial Department, Govt. of West Bengal**
- 6) Director, West Bengal Judicial Academy**

Sub. : Filling up of the post of 14(Fourteen) Judicial members in National Company Law Tribunal.

Sir,

With reference to the subject captioned above, I am directed to inform that a vacancy circular being No. A-12023/1/2018-Ad.IV dated 23.08.2018, alongwith its enclosures has been received from the Ministry of Corporate affairs, Government of India, with information that the post of 14(Fourteen) Judicial Members in National Company Law Tribunal is to be filled up and the said circular has been uploaded in the official portal of National Company Law Tribunal (<https://apptrbmembermca.gov.in>), under “notice and instruction” heading and is also being uploaded in the website of this Hon’ble High Court for information of all concerned. The interested persons may apply online for the posts on the said portal till 14.09.2018.

In this context, I am to request you to inform the eligible judicial officers to visit the said portal of the National Company Law Tribunal and apply online, and to forward the print out of the applications after final submission on online portal. The applications should reach the Hon’ble Court **on or before 24.09.2018** for further necessary action in the matter at this end.

Yours faithfully,

Sd/=

Registrar (Judicial Service)